

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 61 of 2012 & IA-280 of 2012

And

Appeal No. 62 of 2012 & IA-281 of 2012

Dated : 3rd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 61 of 2012 & IA-280 of 2012

BSES Rajdhani Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Vishal Anand
Mr. Saket Musinapally

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Daleep Kr. Dhyani for R-1
Ms. Swapna Seshadri
Amicus Curiae

Appeal No. 62 of 2012 & IA-281 of 2012

BSES Yamuna Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Daleep Kr. Dhyani for R-1
Ms. Swapna Seshadri
Amicus Curiae

ORDER

Arguments have been advanced by the Learned Senior Counsel for the Appellants.

Post the matter for further hearing on **06.11.2013 at 12.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/js